

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 63/14(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Pearl International Tours and Travels Ltd.
Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

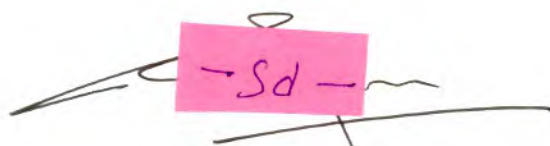
For the Petitioner (s) : Mr. R.S. Bhatia, PCS

For the Respondent (s) : None

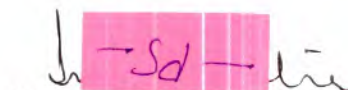
ORDER

Ld. PCS submits that he wishes to withdraw the present petition which suffers from some technical defects. He also prays for liberty to file a fresh petition on the same cause of action.

Dismissed as withdrawn. Liberty is granted subject to just exceptions.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)